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SLP(C)No. 3792 OF 2003
ITEM No.43

Court No. 3

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.3792/2003

(From the judgement and order dated 09/12/2002 in WP 419/2002
of The HIGH COURT OF BOMBAY)

SHRAMAJIVI SHIKSHAN PRASARAK MANDAL

Petitioner (s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent (s)

(With prayer for interim relief)

Date : 29/05/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
(VACATION BENCH)

For Petitioner (s) Mr. Sushil Karanjkar, Adv.
Mr. Venkateswara Rao Anumolu, Adv.

For Respondent (s)
Mr. A.S. Bhasme, Adv.
Mr. Mukesh K. Giri, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.
.SP2

List this matter after vacation.

.SP1

(K.K. Chawla)
Court Master

(Prem Prakash)
Court Master